

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2017**

**Dated: 19<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Jaiprakash Association Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pawan Upadhyay  
Mr. Ratik Sharma

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. M.G. Ramachandran  
Mr. Shubham Arya for R-3

Mr. G. Maheshwari (Rep.) for R-2 & R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **10.10.2018**. Tag to Appeal No. 219 of 2016

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**